

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CRYSTAL CABLE INDUSTRIES LIMITED Date of Commencement of Liquidation: 28-05-2021; List of Stakeholders as on Date: 13-11-2021; Name of IP: Mr. Anil Anchalia; Process Number: 1; Last 5 digitof registration number: 10123

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				6528914	0	0	0	NA
2	Liquidation costs incurred till date				601975	0	0	0	NA
3	Secured financial creditors	3	1123510028	3	1123510028	0	0	0	Annexure 3
4	Unsecured financial creditors	4	28787334	4	28787334	0	0	0	Annexure 4
5	Operational creditors (Workmen)	133	23127696	133	20122062	0	3005634	0	Annexure 5
6	Operational creditors (Employees)	44	4568886	43	3877568	0	691318	0	Annexure 6
7	Operational creditors (Government Dues)	3	32111183	3	32111183	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	52	191557376	51	173951501	0	17605875	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		239	1403662503	237	1389490565	0	21302827	0	